

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 30th July, 2014

No. HC.VII-125/2014/ 4908 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Rajneesh Bora, Addl. Chief Judicial Magistrate, Dhemaji, an Officer in Grade-II of the Assam Judicial Service, as Officer on Special Duty (O.S.D.), Gauhati High Court, Guwahati from the date he assumes charge of his post until further orders.

Shri Bora shall draw his salary and other allowances from his present place of posting i.e. Addl. Chief Judicial Magistrate, Dhemaji.

By order,
Sd/- M.K. Bhattacharjee,
REGISTRAR GENERAL

Memo NO. HC.VII-125/2014/ 4909 - 4932 /A.

Dated 30.07.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information.
3. The District and Sessions Judge, Phemaji
4. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati/ Cachar, Silchar.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI, Assam, Guwahati.
10. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ BARPETA/ Silchar.
12. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati.
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Joint Registrar (_____), Gauhati High Court, Guwahati.
15. The Chief Judicial Magistrate, _____
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati
17. Shri Rajneesh Bora, Addl. Chief Judicial Magistrate, Dhemaji. *He shall report to the High Court immediately.*
18. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
20. The Administrative Officer (Judicial), (_____), Gauhati High Court, Guwahati
21. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
22. The C.A. to General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

M/30.7.14
REGISTRAR GENERAL

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30/07/2014